

### Setting up of Hotel Management Institutions

1270. SHRI KRISHNA NAND JOSHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to set up hotel management institutions in any hilly districts of Uttar Pradesh in order to boost tourism in the hilly region; and

(b) if so, what are the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

### Representation against monopoly buying of cotton in Gujarat

1271. SHRI R. R. MORARKA: Will the Minister of COMMERCE be pleased to state:

(a) whether Indian Cotton Mills Federation has represented to Government for dropping monopoly buying scheme of cotton in Gujarat in the interest of the textile mill; and

(b) if so, whether any decision has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) Yes, Sir. But we have no proposal on hand with regard to introduction/dropping of monopoly buying scheme of cotton in Gujarat.

(b) Does not arise.

### Joint investment Company with UAE

1272. SHRI R. R. MORARKA: Will the Minister of FINANCE be pleased to state:

(a) whether India and UAE are planning to float a joint investment

company to facilitate investment in India, UAE and the third countries;

(b) what type of projects will be financed by this company; and

(c) what is the progress made in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c) Government have accepted in principle to set up a Joint Investment Company and some preliminary discussions have taken place. It is not possible at this stage to anticipate the type of projects that might be financed by the Joint Investment Company if it is set up.

### Accumulation of Aluminium Stocks with manufacturers

1273. SHRI R. R. MORARKA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a huge accumulation of aluminium stocks with the manufacturers as the State Electricity Boards are not placing orders for E.C. grade aluminium, which is specially manufactured for them, for want of finance; and

(b) what steps are envisaged to ameliorate the financial bottleneck experienced by the producers by such accumulation?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB KUMAR MUKHERJEE):

(a) whereas some of the State Electricity Boards are lifting conductors in accordance with their contractual arrangements, a number of them have reported temporary financial problems. The off-take of conductors has, therefore, slowed down and as a result, the inventory of the metal with the aluminium producers has risen.

(b) In a meeting held in the Ministry of Energy with the State Electricity Boards on 17th July, 1981 specific guidelines were issued to them for improving their financial position. The need for timely procurement of critical raw materials including aluminium conductors was also impressed upon them. It is expected that the Boards will be able to step up their procurement of conductors in the near future. Moreover keeping in view the easy availability of aluminium as well as the installed capacity for manufacture of conductors, the Government have removed the restrictions on export of aluminium conductors.

**Replacement of Boeing 707 with L-1011 Tristar Dash 500 Aircraft by Air India**

1274. SHRI R. R. MORARKA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air India propose to replace Boeing 707 with L-1011 Tristar Dash 500 aircraft;

(b) if so, what is the number of Boeing 707 which are likely to be disposed of; and

(c) what is the price of Tristar Dash and how does it compare with price of Boeing 707?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c) Air India has phased out two B-707 aircraft in 1980; the remaining seven B-707 aircraft will be phased out in due course. The cost of a new L-1011-500 Tristar aircraft is reported to be \$ 67 million (approximately). B-707 is an old aircraft and its present day cost is not known.

**Maturity of gold Bonds**

1275. SHRI R. R. MORARKA: Will the Minister of FINANCE be pleased to state:

(a) what is the total value of gold bonds which have matured in 1980-81;

(b) how much of the above have been paid in gold; and

(c) how much of the above is still remaining uncashed; and what are the reasons therefor?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) The National Defence Gold Bonds, 1980, which matured during 1980-81, aggregated 1293 kgs. valued in Government accounts at Rs. 6.96 crores (at the international price prevailing at the time of issue of these Bonds).

(b) Bonds aggregating 8856 kgs. stand repaid up to the end of July, 1981.

(c) The remaining bonds aggregate 4137 kgs. The repayments are arranged after due process when the bond holders lodge their bonds with the repayment offices.

**All India Powerloom Weavers' Convention**

1276. SHRI KALRAJ MISHRA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that he attended the first All India Powerloom Weavers' Convention at Ichalkaranj (Maharashtra) as a Chief guest in April, 1981;

(b) if so, what are the details of the resolutions passed and the grievances and demands made in the conference; and

(c) what action Government have taken so far or propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Commerce Minister attended the first All India Powerloom Weavers' Convention at Ichalkaranji (Maharashtra) as Chief Guest on 23rd May 1981.